



SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/96/(IB)/2017

NAME OF THE PETITIONER(S)

: DALAS BIOTECH LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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R. Kannon

P.C.S for

Butha Phomachic

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2) D. ELAVARASI

Orbit Law Services

D. Jany

ORDER

Counsel for petitioner present. PCS representing the respondent/corporate debtor present and submitted that they have given three proposals for settling the issue between the parties by way of a compromise. In this regard the parties have decided to have discussions at the registered office of the petitioner company at Rajasthan. Counsel for respondent prayed time for making submissions regarding the outcome of the talks. Counsel for petitioner reported no objection for granting time. In the circumstances, time is extended at request of both the parties. Put up on 28.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)